Annexure – 8 Name of the corporate debtor: Merushikhar Realty LLP; Date of commencement of CIRP: 30th May 2022; List of creditors as on: 25th July 2022

Sl.	Name of		ils of claim	Details of claim admitted						Amount		/	Amount	Remarks,
No.	creditor	r Date of rece	eceived Amount claimed	Amount of claim provisionall	Nat ure of	Am ount cove	Amou nt covere	Whether related party?	% of voting share in	of contin- gent claim	of any mutual dues, that may	of claim not ad- mitted	of claim under verifica- tion	if any
		ipt		y admitted	clai m	red by secu rity int	d by guara -ntee		СоС		be set-off			
1		0.1 st	Ŧ		Orecretic	er est	NO		1000/	NIII	NIII			Chine from
		June 2022	₹ 2,69,18,356	₹ 2,69,11,780	Operatio nal Creditor	NIL	NO		100%	NIL	NIL	6,576	NIL	Claim from Operations creditors / Applicant u/s 9, admitted basis NCLT order dated 30th May 2022 – order number - CP (IB) No. 86/BB/2021

List of operational creditors (Other than Workmen and Employees and Government Dues)



